

**आयकर अपीलीय अधिकरण “ई” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“E” BENCH, MUMBAI**

**माननीय श्री छल्ला नागेन्द्र प्रसाद, न्यायिक सदस्य एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI C.N. PRASAD, JM AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**(Hearing Through Video Conferencing Mode)**

आयकर अपील सं./ I.T.A. No.4489/Mum/2019  
(निर्धारण वर्ष / Assessment Years: 2010-11)

<b>Tushar Kiran Bawaskar</b> B-206, Kumar CHS Above SBOP Mulund(E), Mumbai – 400081	<b>बनाम/ Vs.</b>	<b>ITO-29(3)(2)</b> Kautilya Bhawan, G Block BKC, Mumbai-400 051
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. <b>ANPPB2072D</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )
<b>Assessee by</b>	:	Shri Sunil Makhija-Ld. AR
<b>Revenue by</b>	:	Shri T.S.Khalsa-Ld. Sr. DR
सुनवाई की तारीख/ <b>Date of Hearing</b>	:	28/12/2020
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	28/12/2020

**आदेश / ORDER**

**PER C.N. PRASAD (JM)**

1. Aforesaid appeal by assessee for Assessment Year 2010-11 contest the order of learned first appellate authority on certain grounds of appeal.
2. The Ld. AR, at the outset, submitted that the assessee has already opted for *Vivad Se Vishwas Scheme (VVS Scheme)* for this year and filed requisite declaration. Accordingly, the appeal is being withdrawn. The Ld. DR did not object to the same.

3. Accordingly, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
4. The appeal stand dismissed as withdrawn.

*Order pronounced on 28<sup>th</sup> December, 2020.*

Sd/-  
**(Manoj Kumar Aggarwal)**  
लेखा सदस्य / **Accountant Member**

Sd/-  
**(C.N. Prasad)**  
न्यायिक सदस्य / **Judicial Member**

मुंबई Mumbai; दिनांक Dated : 28/12/2020  
Sr.PS, Sudip Sarkar

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)**  
**आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**